to lay on the Table a copy of the Thirteenth Aunua Report of the All India Institute of M> dical Sciences, New Delhi, • for the year i 168-69, under section 19 of the All India | nstitute of Medical Sciences Act, 1956 [Placed in Library. See No. LT-I939/I9,]

Papers laid

AUDIT REPORT (1967-68) ON THE ACCOUNTS OF THE DELH DEVELOPMENT AUTHORITY

SHRI K. K SHAH: Sir, I also beg to lay on the ' "able a copy of the Audit Report on the Accounts of the Delhi Development Auth >rity for the year 1967-68, under sub-sec ion (4) of Section 25 of the Delhi Dev ilopment Act, 1957. [Placed in Library. Se, No. LT-1938/69.]

NOTIFICATION UNDER THE PREVENTION OF FOOD ADULTERATION ACT, 1954

SHRI K. k. SHAH: Sir, I also beg to lay on the Table a copy each of the following Not fications of the Ministry of Health and F. mily Planning and Works, Housing and Irban Development (Department of "Heab 1), under sub-section (2) of 23 of the Pn vention of Food Adulteration Act, 1954:-

- (i) Notifi tion G. S. R. No. 2068, dated the ijjth August, 1969 (in English), publishing the Prevention of Food Adulteratio 1 (Second Amendment) Rules, i960
- (ii) Notif cation G. S. R. No. 2069, dated the 1 jth August, 1969 (in Hindi)! publishing the Prevention of Food Adulteratio 1 (Second Amendment) Rules, 196c

[Placed in .ibrary. See No.LT-2085/69 for (i) and ii).]

NOTIFICATIONS UNDER THE INTER-STATE WATER **DISPUTES ACT, 1956**

सिचाई तथा विद्युत भंत्रालय में उप-मंत्री (प्रोफेंसर सिद्धे वर प्रसाद) : श्रीमन् , मैं निम्न-लिखित पत्र सभा पटल पर रखता हं:

अन्तर्राज्यीय जल विवाद अधिनियम 1956 के बधीन जारी की गई, सिचाई तथा विद्यु मंत्रालय की, निम्नलिखित अधिसचनाओं की एक एक प्रति :

- (i) नमंदा जल विवाद न्यायाधिकरण का गठन करने वाली अधिसूचना एस० ओ० नं० 4054, दिनांक 6 अक्तूबर, 1969 (अंग्रेजी में)।
- (ii) नर्मदा जल विवाद न्यायाधि-करण का गठन करने वाली अधिसचना एस० ओ० नं० 4055, दिनांक 6 अक्तबर, 1969 (हिन्दी में)।

[Placed in Library. See No. LT-1966/69 for (i)

REFERENCES UNDER THE INTER-STATE WATER DISPUTES ACT, 1956

प्रोफेसर सिद्धेश्वर प्रसाद : श्रीमन्, मैं निम्न-लिखित पत्नों की भी एक एक प्रति सभा पटल पर रखता हं:

- (i) अन्तर्राज्यीय जल विवाद अधिनियम, 1956 की धारा 5 के अधीन किये गये निदेश 12-6-69-डब्ल्य्०डी० संख्या (अंग्रेजी तथा हिन्दी में)।
- (ii) अन्तर्राज्यीय जल विवाद अधिनियम, 1966 की धारा 5 के अधीन किये गये निर्देश संख्या 10-1-1969-डब्ल्यू० डीं०, दिनांक 16 अक्तूबर, 1969 (अंग्रेजी तथा हिन्दी में)।

[Placed in Library. See No. LT-196 7/69 for (i)

- L. ANNUAL REPORT AND ACCOUNTS (FOR THE YEAR ENDED THE 31ST MARCH, 1969) OF THE LIFE INSURANCE CORPORATION OF INDIA AND RELATED PAPER
- II. ANNUAL REPORT AND ACCOUNTS (FOR THE YEAR ENDED THE 30TH JUNE, 1969) OF THE AGRICULTURAL REFINANCE CORPORATION AND RELATED PAPER
- III. ANNUAL REPORT AND ACCOUNTS (FOR THE YEAR ENDED THE 3 I ST DECEMBER, 1968) OF THE DF.POMT INSURANCE CORPORATION AND RELATED PAPER

MINISTER OF SUPPLY AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (R. K. KHADIL-KAR): Sir, I beg to lay on the Table-

(i) A copy of the Twelfth Annual Report and Accounts of the Life Insurance

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Corporation of India for the year ended the 31st March, 1969, together with the Auditors' Report on the Accounts, under section 29 of the Life Insurance Corporation Act, 1956. [Placed in Library. See No. LT-1942/69.]

- (ii) A copy of the Sixth Annual Report and Accounts of the Agricultural Refinance Corporation for the year ended the 30th June, 1969, together with the Auditors' Report on the Accounts, under sub-section (2) of section 32 of Agricultural Refinance Corporation Act, 1963. [Placed in Library. &No. LT-1943/69.]
- (iii) A copy of the Seventh Annual Report and Accounts of the Deposit Insurance Corporation for the year ended the 31st December, 1968, together with the Auditor''' Report on ihe Accounts, under sub-section (2) of section 32 of the Deposit Insurance Corporation Act, 1961. [Placed in Library, See No. LT-2085/69.]

NOTIFICATIONS UNDER THE CENTRAL EXCISES AND SALT ACT, 1944

SHRI R. K. KHADILKAR: Sir, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Finance (Department of Revenue and Insurance), under sub-section 38 of the Central Excises and Salt Act, 1944:—

- (i) Notification 'G. S. R. No. i960, dated the 25th January, 1969 (in Hindi).
- (ii) Notification G. S. R. No. 2138, dated the 6th September, 1969 (in English).
- (iii) Notification G. S. R. No. 2382, dated the nth October, ig6g (in English), publishing the Central Excise (Twelfth Amendment) Rules, 1969.
- [Placed in Library. See No. LT-ig4g/6g for (i) to (iii).]

NOTIFICATIONS UNDER THE CUSTOMS ACT, 1962

SHRI R. K. KHADILKAR: Sir, I also beg to lay on the Table a copy each of the following Notifications of the Ministry of Finance (Department of Revenue and Insurance), under section 159 of the Customs Act, 1962:—

- (i) Notification G. S. R. No. 2132, dated 9th June, 1969 (in English), together with an Explanatory Memorandum thereon.
- (ii) Notification G. S. IR. No. 2135, dated the 8th July, 1969 (in Hindi), together with an Explanatory Memorandum thereon.
- (iii) Notification G. S. R. No. 2271, dated the 26th July, 1969 (in Hindi), together with an Explanatory Memorandum thereon.
- (iv) Notification G. S. R. No. 2289, dated the 29th July, 1969 (in Hindi).
- (v) Notification G. S. R. No. 1964, dated the gth August, 1969 (in Hindi), together with an Explanatory Memorandum thereon.
- (vi) Notification G. S. R. No. 1965, dated the 9th August, 1969 (in Hindi).

[Placed in Library. See No. LT-1950/ 69 for (i) to (vi).])

- (vii) Notification G. S. R. No. 2026, dated 23rd August, 1969 (in English).
- (viii) Notification G. S. R. No. 2027 dated the 23rd August, 1969 (in Hindi)
- (ix) Notification G. S. R. No. 2028, dated the 23rd August, 1969 (in English).
- (x) Notification G. S. R. No. 2029, dated the 23rd August, 1969 (in Hindi).
- (xi) Notification G. S. R. No. 2030, dated the 23rd August, 1969 (in English).
- (xii) Notification G. S. R. No. 2031, dated the 23rd August, 1969 (in Hindi).

[Placed in Library. See No. LT-2085/ 69 for (vii) to (xii).]

- (xiii) Notification G. S. R. No. 2086, dated the 30th August, 1969 (in English), together with" an Explanatory Memorandum thereon.
- (xiv) Notification G. S. R. No. 2088, dated the oth August, 1969 (in English), together with an Explanatory Memorandum thereon.
- (xv) Notification G. S. R. No. 2142, dated the 30th August, 1969 (in English), together with an Explanatory Memorandum thereon.
- (xvi) Notification G. S. R, No. 2143, dated the 30th August, 1969 (in Hindi), together with an Explanatory Memorandum thereon.